

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7167 OF 2012
BEFORE THE REGISTRAR SUNIL THOMAS

M/S THE INDURE P.LTD.,GHAZIABAD

Appellant (s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With appln(s) for permission to file additional documents

Date: 30/10/2013 This Appeal was called on for hearing today.

For Appellant(s) Mr.Anupam Mishra,adv.
Mr. Adarsh Upadhyay,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of all the respondents.
List the matter on 17.12.2013.

		(Sunil Thomas)	
		Registrar	

SB